

WP-11450-2025

HIGH COURT OF MADHYA PRADESH IN THE AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN ON THE 16th OF APRIL, 2025

WRIT PETITION No. 11450 of 2025

M/S BAGHRAJIN INDUSTRIES SATNA AND OTHERS Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Ankit Kumar Pandey - Advocate for the petitioners.

ORDER

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

The petitioners have prayed for following relief in this petition:-

- That, this Hon'ble Court kindly be pleased to issue writ of mandamus- directing the respondents to renew the contract of the petitioner as per recommendation dated 12.02.2025 (Annexure P-5) within the period of 7 days.
- (ii) That, this Hon'ble Court kindly be pleased to issue writ of mandamus that the respondents be directed to immediately issue the necessary delivery orders to the petitioner as per recommendation dated 12.02.2025 (Annexure P-5).
- (iii) To grant any other relief deemed fit in the obtaining facts and circumstances in the interest of justice.
- Learned counsel for petitioners submits that the petitioners made 2. representation Annexure-P/3, which was not decided till date by the respondents.
 - 3. Accordingly, we hereby dispose of this petition directing the



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respondents to decide the representation Annexure-P/3 in the light of Annexure-P/5 within four weeks.

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(SURESH KUMAR KAIT) CHIEF JUSTICE (VIVEK JAIN) JUDGE

Biswal